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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

D.A. No. 513/1995

Date of decision 11.10.1995

Hon'ble Shri N.V. Krishnan, Acting Chairman
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Mohd. Sabir s/o Sh. Sahubuddin
working as Postal Asstt.
at Sohna (Gurgaon) Post Office,
and r/o Sohan Distt. Gurgaon,
Haryana.

... Applicant

(By Advocate Shri Yogesh Sharma)

Vs.

1. Union of India through the
Director General Postal Services,
Dak Tar Bhawan, New Delhi.
2. The Director of Postal Services,
Haryana Circle, Ambala-133001.
3. The Senior Superintendent of Post Office
Gurgaon Div. Gurgaon (Haryana)

... Respondents

(By Advocate Shri M.M. Sudan)

ORDER (GRAL)

(Hon'ble Sh. N.V. Krishnan, Acting Chairman)

Learned counsel for the applicant agrees
that all the reliefs as prayed for by the applicant have
been granted by the respondents. Hence this D.A. has
become infructuous. In the circumstances, DA is
dismissed as infructuous.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

N.V. Krishnan
(N.V. Krishnan)
Acting Chairman

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